

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Original Application No. 659/2019**

**IN THE MATTER OF:**

R. P. DUBEY, GENERAL SECRETARY, PARYAVARAN  
SURAKSHA SJHA MANCH, JANGPURA EXTN.

... APPLICANT(S)

**VERSUS**

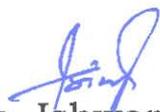
GOVERNMENT OF NCT OF DELHI

...RESPONDENT

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ISHWAR SINGH, IFS  
Pr. Chief Conservator of Forests & HOD  
Department of Forests & Wildlife  
Govt. of NCT of Delhi  
Vikas Bhawan, I.P. Estate, New Delhi-110002

THROUGH:  
  
[Sh. Ishwar Singh, IFS]  
Principal Chief Conservator of  
Forests, Govt. of National Capital Territory of Delhi

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 659/2019

R. P. Dubey, General Secretary, Paryavaran  
Suraksha Saha Manch, Jangpura Extn.

Applicant(s)

Versus

Govt. of NCT of Delhi

Respondent(s)

STATUS REPORT IN COMPLIANCE OF ORDER DATED 21.08.2019 OF  
NATIONAL GREEN TRIBUNAL

I, Ishwar Singh, Principal Chief Conservator of Forests, Govt. of National Capital Territory of Delhi, do hereby on solemn affirmation state and declare asunder:-

1. That this Hon'ble Tribunal in the above referred matter vide its order 21.08.2019 in O.A. No. 659/2019 in the matter of R. P. Dubey, General Secretary, Paryavaran Suraksha Saha Manch, Jangpura Extn. Vs. Govt. of NCT of Delhi had given the following directions,

*"Let the Principal Chief Conservator of Forest (HoFF), Delhi look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter within two months by e-mail at [nqt-judicial@gov.in](mailto:nqt-judicial@gov.in)."*

2. That the applicant, Sh. R.P. Dubey, filed a complaint dated 19.12.2018 of illegal cutting of green trees for construction, opposite to the house of Aslam Sher Khan, which was treated as an application by this Hon'ble Tribunal. Copy of complaint is enclosed as **Annexure I**.
3. The Dept. of Forests and Wildlife was intimated of the matter only after a lapse of several months due to which directions of order dated

  
ISHWAR SINGH, IFS  
Pr. Chief Conservator of Forests & HOD  
Department of Forests & Wildlife

21.08.2019 have been complied with behind time. Copy of order dated 21.08.2019 is enclosed herewith as **Annexure II**.

4. The copy of aforesaid order dated 21.08.2019 was received from Consultant Judicial-NGT (P.B.) Email address [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) vide Email dated 05.09.2020. Copy of E-mail enclosed herewith as **Annexure III**.
5. In pursuance of the Email dated 05.09.2020, the Dept. of Forests and Wildlife vide letter dated 10.09.2020 requested the Registrar, Principal Bench, National Green Tribunal, for providing copy of the complaint/application filed by the applicant. Copy of the letter is enclosed herewith as **Annexure IV**.
6. In reply to the aforesaid letter dated 10.09.2020 issued by the Dept. of Forests and Wildlife to the Registrar, Principal Bench, National Green Tribunal, copy of the complaint was received vide E-mail dated 11.09.2020 from Consultant Judicial-NGT (P.B.) Email address [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in). Principal Chief Conservator of Forest upon receiving the complaint directed Dy. Conservator of Forests (South Division) to take necessary action. Copy of E-mail enclosed herewith as **Annexure V**.
7. As per the report of DCF (S), the vacant plot opposite the bungalow of Aslam Sher Khan in Street No. 07, W-83, Ward No. 71, Sainik Farms, South Delhi, was inspected by the Department staff on 21.09.2020 and Google Earth images for last 5 years were also referred for the same. The geo-coordinate of the said plot is N-28°30.909 (latitude) and E-77°12.510 (longitude). There are 12 trees of various species, like *Azadirachta indica*, *Syzigium cumini*, *Holoptelea integrifolia*, *Dalbergia sissoo*, *Leucaena leucocephala*, *Ziziphus mauritiana* that are standing on the plot at present. The inspection report is enclosed herewith as **Annexure VI-A**. During the inspection it was found that among the above mentioned 12 trees, two branches of one *Azadirachta indica* tree, and two branches from one *Syzigium cumini* tree were pruned without prior permission of Department of Forests and Wildlife, Govt. of NCT of Delhi. Apart from the illegal pruning, illegal felling of a tree was also observed in this plot on the basis of previous years Google Earth images. Google Earth Images are enclosed as **Annexure VI-B**.
8. That in compliance of the order referred to above, it is to submit that show-cause Notice no. F. No. 58/TO/TOC/20-21/4107 dated 29.9.2020

ISHWAR SINGH, IFS  
Principal Conservator of Forests & HOD

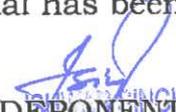
was sought under Delhi Preservation of Trees Act, 1994, from the owner of the vacant plot, situated opposite the bungalow of Aslam Sher Khan in Street No. 07, W-83, Ward No. 71, Sainik Farms, South Delhi. Copy of show-cause notice is enclosed herewith as **Annexure VII**.

9. The owner was directed to be present during the hearing of the tree offence for presenting his/ her side before Dy. Conservator of South/Tree Officer on 8.10.2020, at 11.00 am, failure of which would attract serious legal action towards him/herself only. Sh. Punna Mendiratta attended the hearing and informed that BSES was doing pruning in the area. Dy. Conservator of Forests (South) directed him to submit written affidavit to this effect. Further, notice was issued to Chief Executive officer (BSES). Copy of notice issued to Chief Executive officer (BSES) is enclosed as **Annexure-VIII**.
10. The second hearing in the case was scheduled for 01.12.2020 at 11:00 A.M. wherein owner of Infront W-83, Kothi Alsam Sher Khan, Road No.7, Sainik Farm, New Delhi as well as Chief Executive Officer (BSES) failed to appear before the Dy. Conservator of Forest (South) and also failed to comply with the order to file written affidavit.
11. Thereafter, a third date of hearing was fixed for 08.12.2020 at 12:00 P.M. wherein, again owner of Infront W-83, Kothi Alsam Sher Khan, Road No.7, Sainik Farm, new Delhi as well as Chief Executive Officer (BSES) failed to appear before the Dy. Conservator of Forest (South). After according final opportunity of being heard on 24.12.2020 DCF(S)/ Tree Officer will decide the case as per the provisions of Delhi Tree Preservation Act (DPTA), 1994.

The affidavit is being submitted in compliance of the order dated 01.09.2020 of Hon'ble National Green Tribunal.

Verification: Verified at New Delhi on this 24 of December, 2020 that the contents of the above affidavit are true and correct as per my information derived from the records maintained by the Department of Forests and Wildlife, Gov. of NCT of Delhi and no part of it is incorrect and noting material has been concealed there from.

  
ISHWAR SINGH, IFS  
DEPONENT  
Pr. Chief Conservator of Forests & HOD  
Department of Forests & Wildlife  
Govt. of NCT of Delhi

  
ISHWAR SINGH, IFS  
DEPONENT  
Pr. Chief Conservator of Forests & HOD  
Department of Forests & Wildlife  
Govt. of NCT of Delhi  
Vikas Bhawan, New Delhi-110002

1836

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# पर्यावरण सुरक्षा साझा मंच

(दिल्ली सरकार द्वारा मंजीकृत)

क्र.स. PSSM/33/2015/SF/C

रिमाइन्डर

दिनांक 19.12.2018

प्रतिष्ठान में

कार्रवाई करने हेतु

माननीय चीफ जस्टिस  
सुप्रीम कोर्ट ऑफ इंडिया  
तिलक मार्ग, नई दिल्ली-110008

## माननीय सुप्रीम कोर्ट द्वारा नियुक्त निगरानी समिति के आदेशों का खुला उल्लंघन

विषय: सैनिक फार्म के अन्तर्गत अनुपम गार्डनस, गली नं० 7, उब्ल्यू-83, असलम शेखान की कोठी के सामने जेई एवं थाना पुलिस की मिलीभगत से एग््रीकल्चर लैंड पर हरे पेड़ों को काटकर प्लांटिंग कर अवैध निर्माण जोंरों पर महाद्वय की

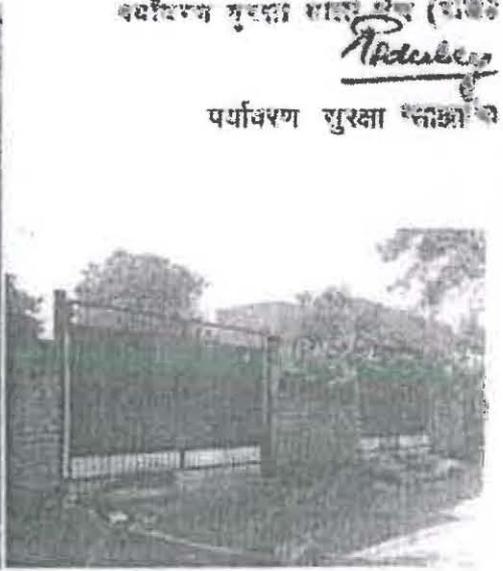
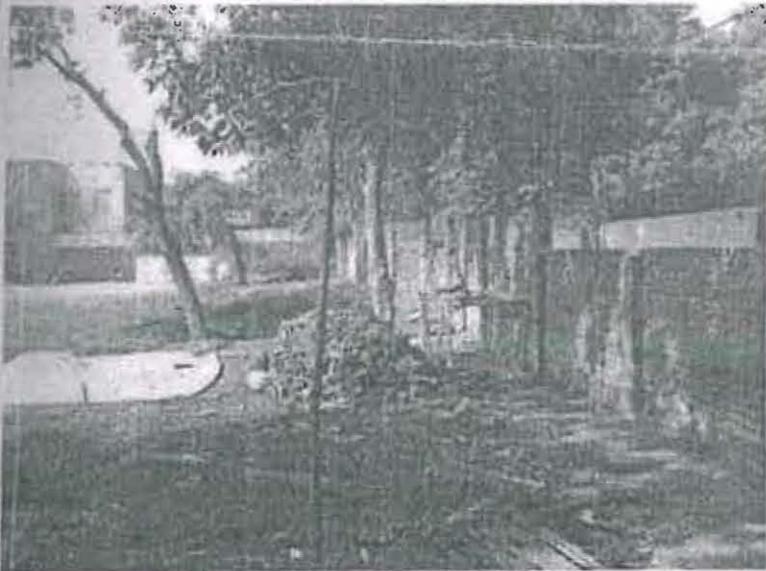
साथ ही दिल्ली वाई नं० 71 के अन्तर्गत सैनिक फार्म, अनुपम गार्डनस, गली नं० 7, उब्ल्यू-83, असलम शेखान की कोठी के सामने एग््रीकल्चर लैंड पर हरे पेड़ों को काटकर प्लांटिंग कर अवैध निर्माण के बारे में दिनांक 28.11.2018 साथ ही दिल्ली नगर निगम के कंट्रोल रूम सटिन 100 नम्बर पोसीआर थाना नेब सराय का लिफाफे पर दर्ज करा चुकी है और सन संबंधित अधिकारियों को भी लगातार एस.एम.एस कर बताया गया है कि थाना नेब सराय, नई दिल्ली के अन्तर्गत उपरोक्त काम हाउस में अवैध निर्माण जोंरों पर चल रहा है। लोगों की माने तो थाना नेब सराय एस.एम.एस ने कार्रवाई करते हुए दिनांक 01.12.2018 को मौके पर पहुंच कर काम को रूकवा दिया गया था परन्तु कुछ दिन बाद दिना किसी भय के लोकल पुलिस, साउथ डि.म.नि. और एसडीएम साउथ कार्यालय के अधिकारियों एवं लोकल दबंग लोगों की मदद से सातवीं जंग पुनः अवैध निर्माण रात दिन जोंरों पर चल रहा है। चिंत संलग्न है।

माननीय सुप्रीम कोर्ट द्वारा नियुक्त निगरानी समिति एवं एन.जी.टी. के आदेशों के मुताबिक सैनिक फार्म हाउस में किसी भी प्रकार का निर्माण करना तो दूर कोई भी व्यक्ति एक ईट-सोड़ी, बहरपुर, सीमेंट आदि सामग्री भी नहीं ले सकता है और किसी फार्म हाउस में किसी भी प्रकार का नया अवैध रिपेयर की आड़ में अवैध निर्माण/अवैध बोरिंग नर हो सकती। अगर फार्म हाउस में कोई अवैध निर्माण होता है तो प्रमुख रूप से क्षेत्रीय पुलिस, साउथ दिल्ली नगर निगम अधिकारियों के साथ-साथ एस.डी.एम. साउथ, जे.एम.सेन्सु कार्यालय जिम्मेदार है।

आपकी बताना जरूरी है कि साउथ दिल्ली नगर निगम गीन जोंग का जेई शिवांग शर्मा और विल्डर की मिलीभगत से उपरोक्त फार्म में कामशिवल इस्तेमाल के लिए अवैध निर्माण रात दिन चल रहा है जो सुप्रीम कोर्ट तथा दिल्ली हाईकोर्ट के आदेशों का खुला उल्लंघन हो रहा है, जोकि चिंता कर विषय है।

आपसे अनुरोध है कि पर्यावरण बचाने के लिए आप स्वयं अपनी टीम के साथ मौके उपरोक्त फार्म हाउस पर पहुंच कर अवैध निर्माण को तुरन्त रूकवायें। साथ ही कानून का उल्लंघन करने वाले विल्डर/मालिक, तथा स्थानीय एसडीएम का जेई शिवांग शर्मा, संबंधित विभागीय अधिकारियों के खिलाफ कानूनी कर एफ.आई.आर कराने की कृपा करें।  
**अखबार में 18पी खबर की कटिंग संलग्न है।**

तन्त्रवादी



पर्यावरण सुरक्षा साझा मंच (PSSM)  
*Padma*  
पर्यावरण सुरक्षा साझा मंच

# सुप्रीम कोर्ट तथा हाईकोर्ट का आदेश भी ढेंगे पर निक फार्म में नहीं रूक रहा अवैध निर्माण

## ढे पेड़ काटे, अवैध बोरिंग की और प्लाट काटकर बन रही अवैध कोठी



निक फार्म में अवैध निर्माण के बाद पुलिस ने कृषि भूमि पर प्लाट काटकर दो रोक अवैध निर्माण को रोकने का प्रयास किया।



निक फार्म में अवैध निर्माण के बाद पुलिस ने कृषि भूमि पर प्लाट काटकर दो रोक अवैध निर्माण को रोकने का प्रयास किया।

- एरडीएनसी जई तं. 71, सैलिक फार्म, अन्नाम गार्डन, अंदिर मार्ग, मली तं. 7
- कृषि भूमि पर प्लाट काटकर अवैध रूप से कोठी बनाने की चेष्टा
  - कृषि भूमि पर प्लाट काटकर अवैध निर्माण के लिए सरकारी अधिकारियों, सीएम डेवेलप, जी स्टैंड के घेरे में
  - अवैध निर्माण के लिए प्रमुख रूप से जिम्मेदार गिल्डर लेहरी दत्ता, लेड शिखर शर्मा कोड और बिलियन के लिए लोक अदालत
  - सैलिक फार्म विकास के अनुसार सुप्रीमकोर्ट द्वारा प्रतिबन्धित निर्माण करने की अवैध निर्माण रोकने के विफल

निक फार्म में अवैध निर्माण के विरोध में सरकार द्वारा एक टीम की गठना की गई थी। इस टीम ने निक फार्म में अवैध निर्माण को रोकने के लिए एक टीम की गठना की। इस टीम ने निक फार्म में अवैध निर्माण को रोकने के लिए एक टीम की गठना की।



निक फार्म में अवैध निर्माण के बाद पुलिस ने कृषि भूमि पर प्लाट काटकर दो रोक अवैध निर्माण को रोकने का प्रयास किया।



निक फार्म में अवैध निर्माण के बाद पुलिस ने कृषि भूमि पर प्लाट काटकर दो रोक अवैध निर्माण को रोकने का प्रयास किया।



निक फार्म में अवैध निर्माण के विरोध में सरकार द्वारा एक टीम की गठना की गई थी। इस टीम ने निक फार्म में अवैध निर्माण को रोकने के लिए एक टीम की गठना की।

निक फार्म में अवैध निर्माण के विरोध में सरकार द्वारा एक टीम की गठना की गई थी। इस टीम ने निक फार्म में अवैध निर्माण को रोकने के लिए एक टीम की गठना की।

### पर्यावरण सुरक्षा साक्षा मंच (Regd.)

'स्वच्छ भारत-स्वस्थ भारत' हमारा संकल्प

2/17, पंचपुर एवलेटन, नई दिल्ली-110014, दूरभाष : 011-45740008, मोबाइल 9717600008, Website: www.sanjhamskard.com, Email: psmindia2004@gmail.com

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Item No. 23

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 659/2019

R. P. Dubey, General Secretary, Paryavaran  
Suraksha Sajha Manch, Jangpura Extn.

Applicant(s)

Versus

Govt. of NCT of Delhi

Respondent(s)

Date of hearing: 21.08.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Application is registered based on a complaint received by post

**ORDER**

Allegation in this letter, which has been treated as an application, is that green fields are being illegally cut for construction opposite the house of Aslam Sher Khan in Street No. 07, W-83, Ward No. 71, Sainik Farms, South Delhi.

Let the Principal Chief Conservator of Forest (HoFF), Delhi look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter within two months by e-mail at [ngt-judicial@gov.in](mailto:ngt-judicial@gov.in).

**ORDER passed in Original Application No. 659/2019**

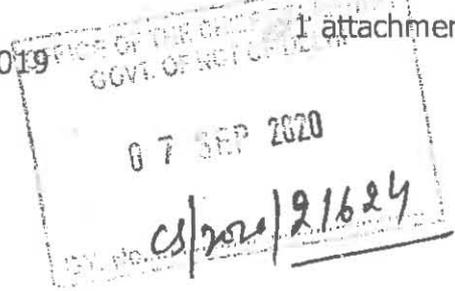
**From :** Consultant Judicial-NGT(P.B.) <judicial-  
ngt@gov.in>

Sat, Sep 05, 2020 12:43 PM

**Subject :** ORDER passed in Original Application No. 659/2019

1 attachment

**To :** Shri Vijay Kumar Dev <csdelhi@nic.in>,  
apccfgnctd@gmail.com



**Reply To :** Consultant Judicial-NGT(P.B.) <judicial-  
ngt@gov.in>

Respected Sir/Madam,

I am directed to forward a copy of the order dated **01/09/20** passed in **Original Application No. 659/2019 R. P. Dubey, General Secretary, Paryavaran Suraksha Sajha Manch, Jangpura Extn. Versus Govt. of NCT of Delhi.** for your kind perusal & necessary action.

for further correspondence please send all the documents on the new mail-id i.e. [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)  
Kindly acknowledge the same.

**REGARDS**  
**CONSULTANT (Judicial)**  
**(N.G.T.)(P.B.)** □

*2226/PCCF  
08/9/20*

*SO to CS  
07.9.20*

*Prasey (Enw)  
PCCof*

*Sh. Ramesh*



**R. P. Dubey, General Secretary, Paryavaran.pdf**  
133 KB

*Immediate  
pl.*

*Pl. obtain copy of application (LOA)  
and relevant order of NGT  
so as to process it further  
and file appropriate reply*

*9/9/2020*

*CF (Dain)  
9/9*

*Smeller h  
15/9/2020  
SO (Legal)  
Jabmin*

9 10/10

Item No. 07

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 659/2019

R. P. Dubey, General Secretary, Paryavaran  
Suraksha Sajha Manch, Jangpura Extn.

Applicant(s)

Versus

Govt. of NCT of Delhi

Respondent(s)

Date of hearing: 01.09.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

**ORDER**

Vide order dated 21.08.2019, a report was sought from the Principal Chief Conservator of Forest (HoFF), Delhi with reference to the allegation that green trees are being illegally cut for construction opposite the house of Aslam Sher Khan in Street No. 07, W-83, Ward No. 71, Sainik Farms, South Delhi. No report has been received even though more than one yr has gone.

We grant last opportunity to the PCCF, Delhi to furnish a factual and action taken report in the matter before the next date, failing which coercive measures may have to be initiated. The report may be furnished by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

60

g/c

A copy of this order be forwarded to the PCCF, Delhi directly as well as through the Chief Secretary, Delhi by e-mail for compliance.

List for further consideration on 04.01.2021.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr. Nagin Nanda, EM

September 01, 2020  
Original Application No. 659/2019  
DV

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**GOVERNMENT OF NCT OF DELHI**  
**DEPARTMENT OF FORESTS & WILD LIFE**  
**2<sup>ND</sup> FLOOR, A-BLOCK, VIKAS BHAWAN I.P.ESTATE, NEW DELHI-02**  
**Website: forest\_delhi.govt.nic.in, Tel#23370679 Fax# 23378513**

F.No. F1(2472)/Legal/HQ/2020-21/2998-99

Dated: 10.09.2020

To,

The Registrar,  
Principal Bench  
National Green Tribunal  
Faridkot House, Copernicus Marg,  
New Delhi-110001.

**Subject: For providing copy of the complaint/ application filed by the applicant in NGT O.A. No. 659/2019 titled as "R. P. Dubey, General Secretary, Paryavaran Suraksha Sajha Manch, Jangpura Extn. Versus Govt. of NCT of Delhi" – regarding.**

Sir,

May kindly peruse order dated 21.08.2019 and 01.09.2020 of the Hon'ble Tribunal in the matter of O.A. No. 659/2019 titled as "R. P. Dubey, General Secretary, Paryavaran Suraksha Sajha Manch, Jangpura Extn. Versus Govt. of NCT of Delhi" (copy enclosed). Vide order dated 21.08.2019 the following was directed; "*Let the Principal Chief Conservator of Forest (HoFF), Delhi look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter within two months by e-mail at [ngt-judicial@gov.in](mailto:ngt-judicial@gov.in). A copy of this order, along with complaint, be sent to Principal Chief Conservator of Forest (HoFF), Delhi by e-mail for compliance.*"

In this regard, it is submitted that the copy of the order and the complaint was not received by the O/o the Principal Chief Conservator of Forests, GNCTD for compliance.

Now may kindly peruse directions given by the Hon'ble Tribunal vide order dated 01.09.2020 which is produced as below: "*We grant last opportunity to the PCCF, Delhi to furnish a factual and action taken report in the matter before the next date, failing which coercive measures may have to be initiated. The report may be furnished by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF*".

In view of the above it is requested to provide us with the copy of the complaint in this matter so that the PCCF/ HoD, Department of Forest & Wildlife, GNCTD, can file a factual and

OLC

File

action taken report on time as last opportunity has been granted by the Hon'ble Tribunal for compliance in this matter.

Encls. as above.

Yours faithfully,

*Suresh B.*  
10/9/2020

**Conservator of Forests (P&M)**

**Copy to:**

1. The PCCF/ HoD, Department of Forest & Wildlife, GNCTD.



**Conservator of Forests (P&M)**

123

 Gmail

DCF PROTECTION AND MONITORING <dcfpmgnctd@gmail.com>

**For providing copy of the complaint/ application filed by the applicant in NGT O.A. No. 659/2019 titled as "R. P. Dubey, General Secretary, Paryavaran Suraksha Sajha Manch, Jangpura Extn. Versus Govt. of NCT of Delhi" – regarding.**

1 message

DCF PROTECTION AND MONITORING <dcfpmgnctd@gmail.com>

Thu, Sep 10, 2020 at 4:16 PM

To: ngt.admn@gmail.com, rg.ngt@nic.in

Cc: Pccf Gnctd <pccfgnctd@gmail.com>

Please find attached herewith scanned letter addressed to the Registrar, NGT, PB, regarding above stated subject matter i.e., For providing copy of the complaint/ application filed by the applicant in NGT O.A. No. 659/2019 titled as "R. P. Dubey, General Secretary, Paryavaran Suraksha Sajha Manch, Jangpura Extn. Versus Govt. of NCT of Delhi". It is requested to provide the desired information on the official email id of the PCCF, GNCTD i.e., pccfgnctd@gmail.com and pccf-gnctd@delhi.gov.in

--  
**With Regards,  
Dr. Surabhi Rai,  
Conservator of Forests  
(Protection and Monitoring)  
Department of Forests and Wildlife  
Govt. of NCT of Delhi**

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 Letter to Registrar of NGT.pdf  
906K



DCF PROTECTION AND MONITORING <dcfpmgnctd@gmail.com>

10

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## COPY OF COMPLAINT IN OA NO. 659/2019

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Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>

Fri, Sep 11, 2020 at 9:56 AM

Reply-To: "Consultant Judicial-NGT(P.B.)" <judicial-ngt@gov.in>

To: pccfgnctd <pccfgnctd@gmail.com>, PCCF <pccf-gnctd@delhi.gov.in>, dcfpmgnctd@gmail.com

REFER YOUR EMAIL DT. 10.09.2020 PLEASE FIND ATTACHED HEREWITH COPY OF COMPLAINT IN OA NO. 659/2019.

REGARDS

CONSULTANT-(Judicial)

N.G.T.(P.B.),New Delhi

@Judicial Section

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 COMPLAINT IN OA 659 OF 2019.pdf  
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## निरीक्षण रिपोर्ट

संदर्भ :- कार्यालय सापरी सं० 3520/DCF(S) दिनांक 21/9/2020 के संवन्ध में  
महोदय

आज दिनांक 22/9/2020 को कार्यालय सापरी संख्या 3520/DCF दिनांक 21/9/2020 के अनुसार गली नं० 7 कोठी नं० W-83, अशराम शेर खान की कोठी के विपरीत, खाली प्लॉट पर, एक अपराध का, प्लॉट पर जाकर निरीक्षण किया, निरीक्षण के दौरान पाया।

कोठी संख्या W-83, गली नं०-07, अशराम शेर खान की कोठी के विपरीत एक (01) खाली प्लॉट है, इस प्लॉट का गूगल कोर्डिनेट N-28°30.909 - E-077°12.510 है वर्तमान में इस प्लॉट के अन्दर कुल 12 एक प्लॉट ही जिला विवरण इस प्रकार है:-

S.N.	एक का नाम	एक की गुणाई	विवरण
1	नीम	136 cm	
2	नीम	92 cm, 80 cm	(02 बालाख)
3	सुबबुल	56 cm	
4	बरी		
5	जामुन	84 cm, 52 cm, 38 cm	(3 बालाख)
6	नीम	143 cm	
7	नीम	120 cm	
8	नीम	92 cm	
8 -	जामुन	94 cm	
9 -	नीम	150 cm	
10	चुडेल पापडी	18 cm	
11	चुडेल पापडी	19 cm	
12	शीशम	17 cm	

उपरोक्त वर्णित गले सभी एकों की प्लॉट निरीक्षण रिपोर्ट

के साथ संलग्न है वर्तमान में निरीक्षण के दौरान पाया गया कि एक वीम के द्वारा की दो शोरकार कटी पानी गयी तथा एक जामुन के द्वारा दो (02) शोरकार कटी पानी गयी। इसके अलावा गुगल मैप के आधार पर भी एक एक इन प्लॉट में कटा दिखाई दे रहा है।

अतः एक अपराध हुआ है एक अपराध के लिए प्लॉट के मालिकों को दिल्ली एक परिरक्षण अधिनियम 1994 की धारा 8/24 के तहत कारण बताओ नोटिस दिया जा सकता है।

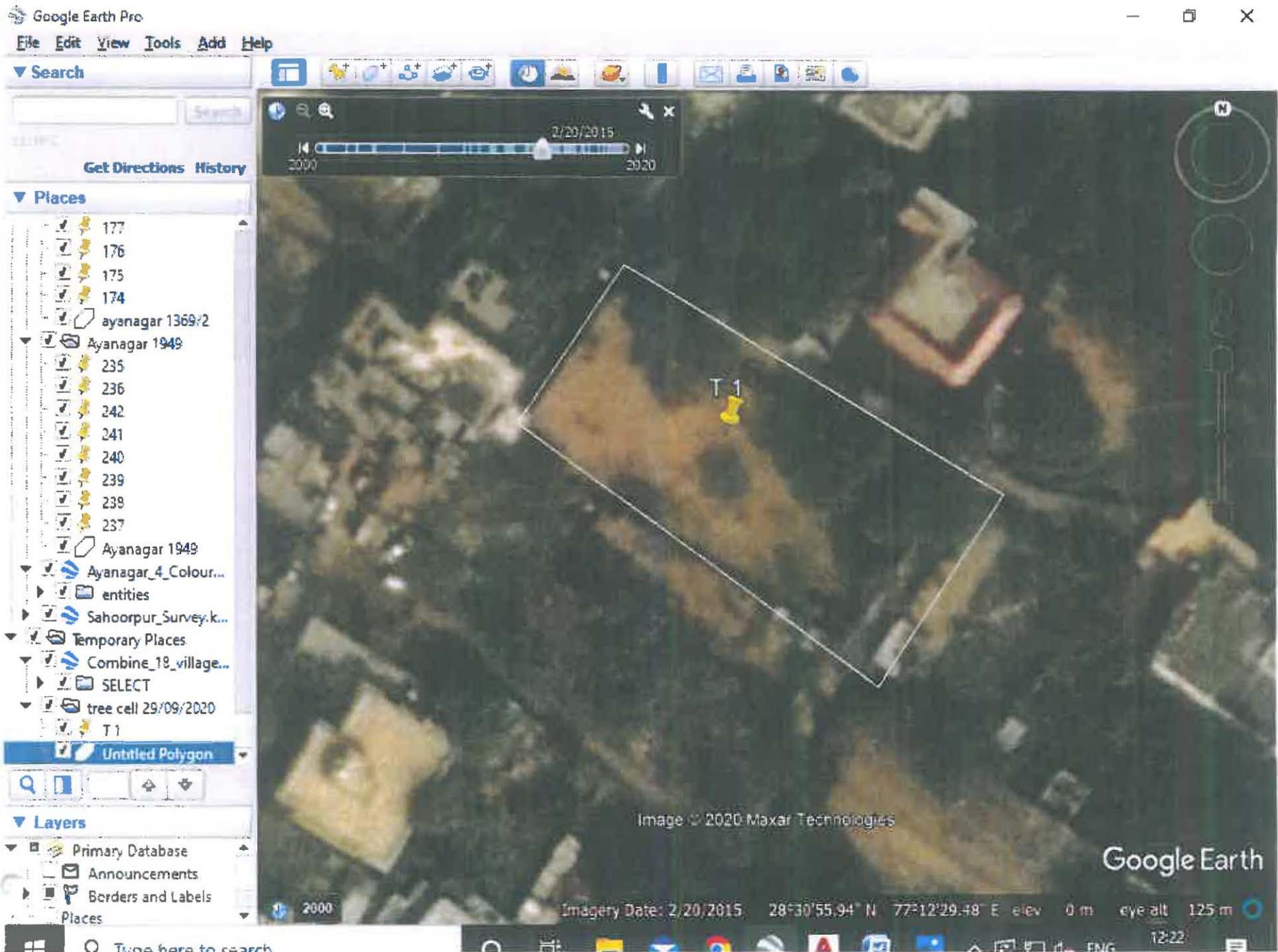
रिपोर्ट अग्रिम कार्रवाई हेतु प्रस्तुत है।

DCF(S)

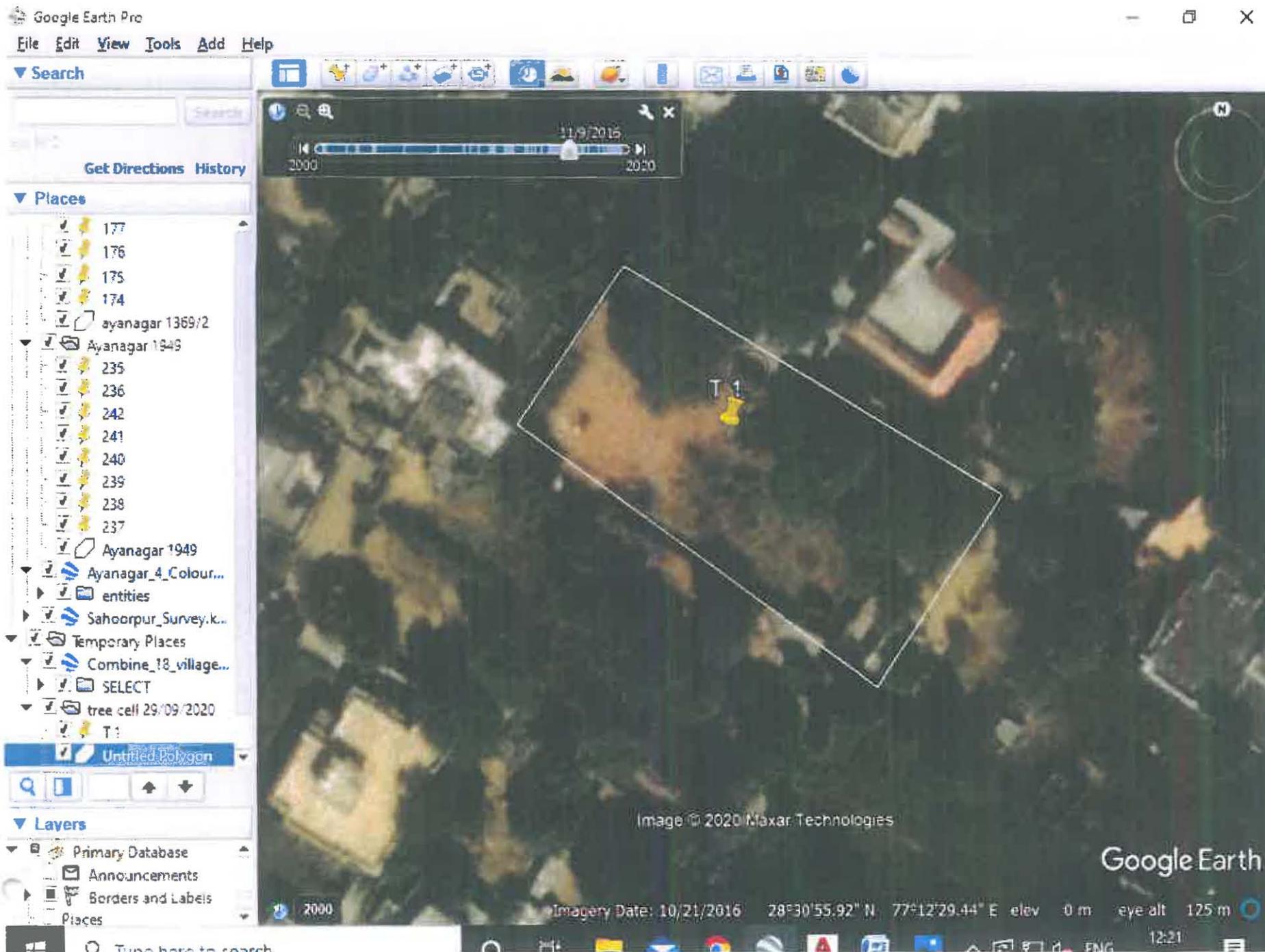
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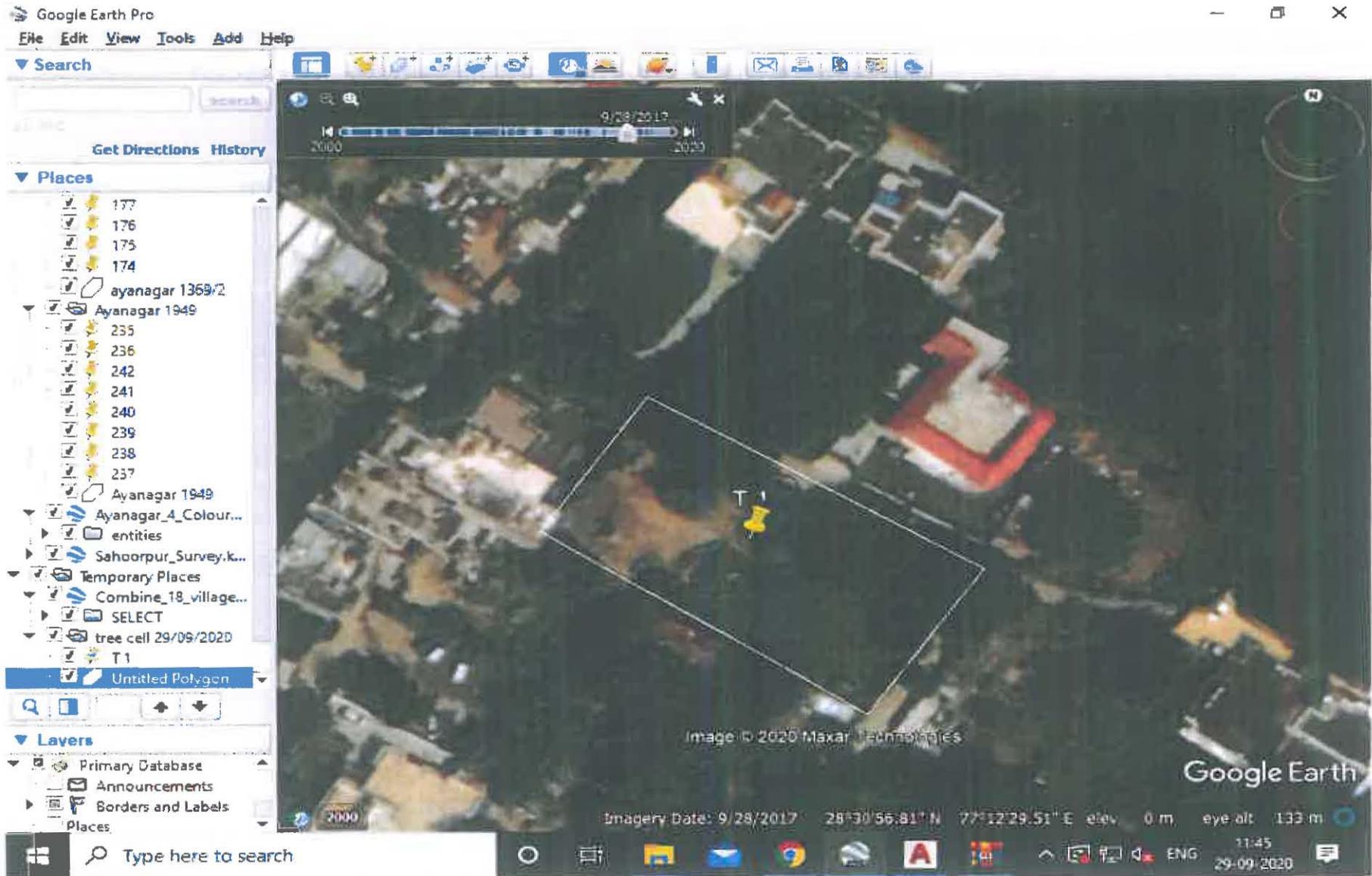
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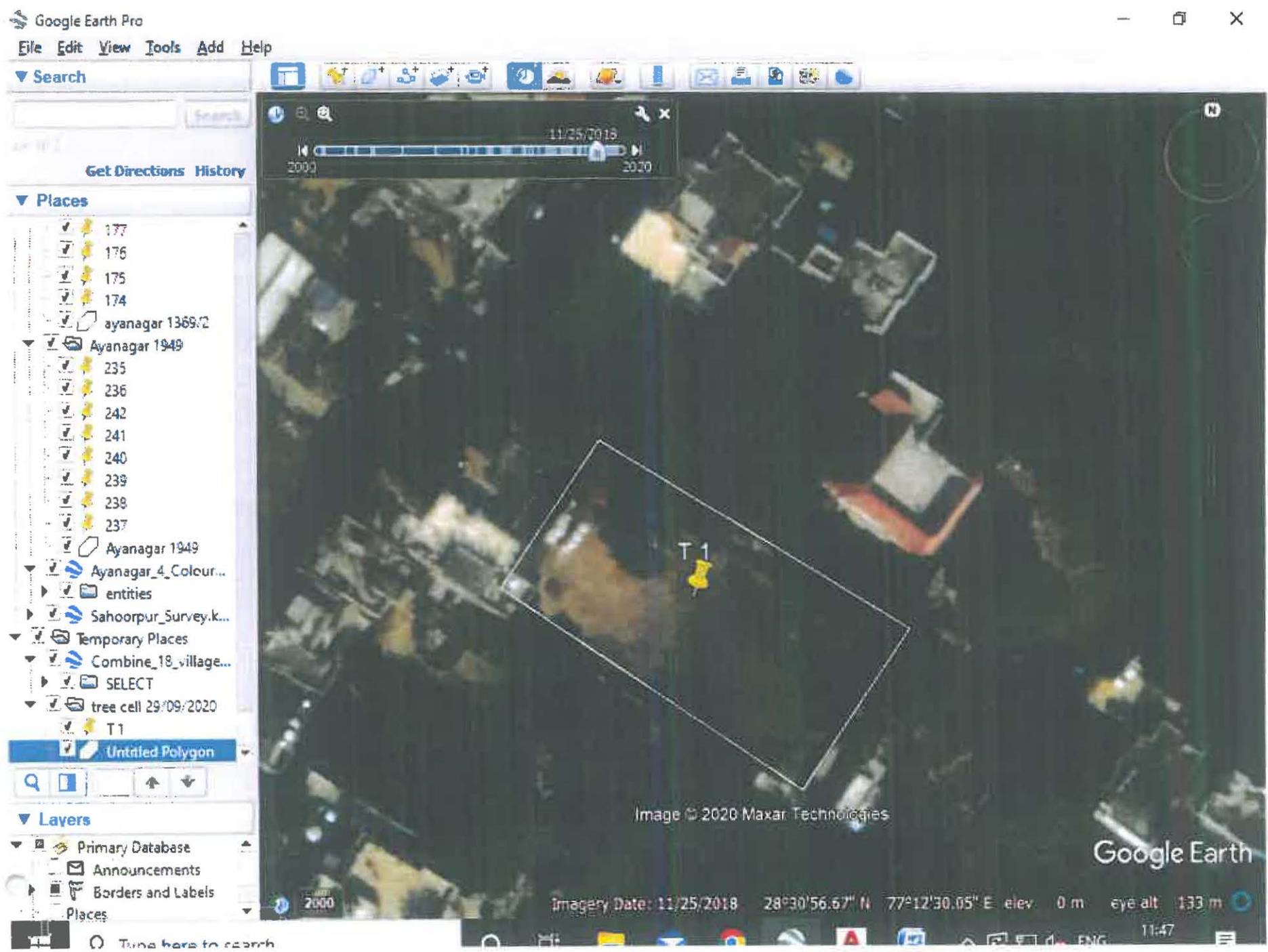
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राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार  
कार्यालय उपवन संरक्षक (दक्षिणी) वन एवं वनजीव प्राणी  
नजदीक कर्णी सिंह शूटिंग रेंज, तुगलकाबाद, नई दिल्ली-110044.

फा.सं. 58/वृ.अ./वृ.अ.शा./20-21/4107

दिनांक: 29/01/2020

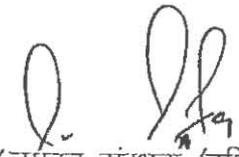
कारण बताओ नोटिस

1. जैसा कि सूचना प्राप्त हुई है कि W-83, कौड़ी आशालम शेर खान के विपरीत, आली के सैनिक मार्ग न-दिल्ली में वृक्ष काटने/छांटने/हैड बैंक का वन अपराध हुआ है।
2. जैसा कि जांच के दौरान पाया गया है रुक (01) वृक्ष को लड़ से काटा गया तथा 01 2 की शोरवार काटी गई में वृक्ष काटने/छांटने/हैड बैंक का वन अपराध हुआ है।
3. जैसा कि दिल्ली वृक्ष परिक्षण अधिनियम, 1994 की धारा - (08) के अंतर्गत किसी भी रूप में नुकसान पहुंचाना, कानून का उल्लंघन है, तथा दोषी पाये जाने पर जुर्माना या सजा या दोनों भी हो सकती हैं।

4. अतः मैं वृक्ष अधिकारी एवं उपवन संरक्षक (दक्षिणी) दिल्ली, परिक्षण अधिनियम, 1994 के प्रावधानों के तहत लॉट मालिक, विपरीत, W-83, (आशालम शेर की कौड़ी) शेर सैनिक मार्ग न-दिल्ली को निर्देश दिया जाता है कि वृक्ष अपराध सुनकर दौरान चाकितगत वरि पर उपरिष्ठत थी

उपरोक्त विषय के संबंध में आपको यह निर्देश दिया जाता है कि आप अपना पक्ष रखने हेतु दिनांक 8/10/2020 को 11:00 AM तक अधोहस्ताक्षरकर्ता के सम्मुख व्यक्तिगत रूप से उपस्थित होंगे। अन्यथा कानूनी कार्यवाही आपकी अनुपस्थिति में शुरू की जायेगी जिसके लिए आप स्वयं जिम्मेदार होंगे।

1- लॉट मालिक,  
विपरीत W-83, कौड़ी आशालम शेर खान,  
शेड नं 0-0, सैनिक मार्ग न-दिल्ली

  
वृक्ष अधिकारी/उपवन संरक्षक (दक्षिणी)  
नजदीक कर्णी सिंह शूटिंग रेंज,  
तुगलकाबाद, नई दिल्ली-110044



**GOVT. OF NCT OF DELHI**  
**OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)**  
**NEAR DR. KARNI SINGH SHOOTING RANGE**  
**TUGHLAKABAD NEW DELHI -110044**

F-58/TO(S)/TOC/2020-21/6646-47

Dated 02/12/2020

To,

The,  
Panna Mendiratta  
Khasra No. 81, H No.-51A, (infront W-83 Kothi Ashlam Sher Khan),  
Road No-7, Sainik Farm, New Delhi

Chief Executive Office, BSES,  
Rajdhani Power Ltd., Nehru Place, New Delhi

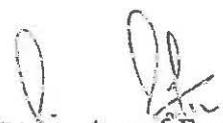
Whereas you were issued Show Cause Notice and were directed to be present before the undersigned on **01/12/2020**, vide letter No F-58/TO(S)/TOC/2020-21/6646-47... dated **27/11/2020**

AND whereas you were not present on **01/11/2020**, to present your case in the ongoing enquiry proceeding.

AND whereas your attendance is required for conducting an enquiry in the matter of case, you are hereby required to personally appear before this Court on the **08/12/2020**, at **12:00.....(PM)....** O'clock in the forenoon, in the forenoon, and to bring with you all the related documents in original.

If you fail to comply with this order without lawful excuse, you will be subject to the consequences of non attendance laid down in rule 12 of Order XVI of the Code of Civil Procedure, 1908.

Given under my hand and the seal, this **02** ..... day of **December....** **2020**.

  
**Tree officer & Dy. Conservator of Forest**  
**South Forest Division**